

**HIGH COURT OF KARNATAKA AT BENGALURU**  
**MODIFICATION OF SITTINGS OF THE HON'BLE JUDGES WITH**  
**SUBJECTS ASSIGNED TO THEIR LORDSHIPS**  
**WITH EFFECT FROM 21<sup>ST</sup> FEBRUARY 2017**

**Priority will be given to old cases**

<b>Sl. No.</b>	<b>SITTINGS AND SUBJECTS</b>	<b>COURT HALL</b>
<b>1</b>	<p><b>Hon'ble Mr. Justice Jayant Patel &amp; Hon'ble Mrs. Justice S.Sujatha</b></p> <p>ITA, GTA, Sales Tax Revision Petitions (DB matters) and other Tax Revisions, References, Appeals and Civil Petitions (Tax and Excise)  - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Appeals (Tax and Excise)  - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Appeals upto 2011  - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (KSAT/CAT)  - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (CESTAT)  - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Advance Rulings of the Authority, under Chapter XIX-B of the Income Tax Act, 1961  - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Writ Petitions pertaining to Professional Courses in Medical, Dental, Engineering – Fee Structure and Seat Matrix  - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Edn-Med-Adm)  - Preliminary Hearing / Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<b>2</b>

<p><b>2</b></p>	<p><b>Hon'ble Mr. Justice B.S.Patil &amp; Hon'ble Mr. Justice N.K.Sudhindrarao</b></p> <p>Criminal Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Criminal Referred Cases - Admissions, Orders and Hearing</p> <p>Writ Petitions (Habeas Corpus) and Writ Petitions preferred against the order of detention based on the opinion of Advisory Board constituted under Goonda Act, 1985 - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Writ Petitions (Lokayukta) - Preliminary Hearing/Admissions, Orders and Hearing</p> <p>Miscellaneous First Appeals (LAC) (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Regular First Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>CCC (Civil and Criminal) - Admissions, Orders and Hearing</p> <p>Arbitration and Civil Referred Cases - Admissions, Orders and Hearing</p> <p>Execution First Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Execution Second Appeals (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<p><b>4</b></p>
<p><b>3</b></p>	<p><b>Hon'ble Mr. Justice Ashok B Hinchigeri &amp; Hon'ble Dr. Justice H.B. Prabhakara Sastry</b></p> <p>Miscellaneous First Appeals (Misc. – BPT, ESI, FERA/FEMA, IA, IDA, ISA, RCT, SFC, SMA, RES) (Division Bench Matters) - Admissions, Orders and Hearing</p>	<p><b>6</b></p>

	<p>Miscellaneous First Appeals (MVC, WC, AA, GW, MC/FC, AP.IM) (Division Bench Matters) - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	
<b>4</b>	<p><b>Hon'ble Mrs. Justice B.V.Nagarathna</b></p> <p>Regular Second Appeals upto 2007 - Admissions, Orders and Hearing</p> <p>Miscellaneous Second Appeals - Admissions, Orders and Hearing</p> <p>Specially assigned cases</p>	<b>13</b>

**By Order of Hon'ble The Chief Justice,**

**Sd/-  
(P.N.Desai)  
Registrar (Judicial)**

**Date: 21.02.2017**

High Court of Karnataka  
Bengaluru,

Dated: 20<sup>th</sup> February 2017

**NOTIFICATION NO. HCBB - 42/2017**

The sittings of Hon'ble The Chief Justice and the Hon'ble Judges in the Principal Bench at Bengaluru is arranged in the Court Halls as mentioned below with effect from 21<sup>st</sup> February 2017.

<b>Sl. Nos.</b>	<b>Name of the Hon'ble Judge</b>	<b>Court Hall Nos.</b>
1	Hon'ble The Chief Justice	1
2	Hon'ble Mr. Justice Jayant Patel	2
3	Hon'ble Mr. Justice H.G.Ramesh	3
4	Hon'ble Mr. Justice B.S.Patil	4
5	Hon'ble Mr. Justice Ashok B Hinchigeri	6
6	Hon'ble Mr. Justice Raghvendra S. Chauhan	7
7	Hon'ble Mr. Justice A.S.Bopanna	9
8	Hon'ble Mr. Justice A.N.Venugopala Gowda	10
9	Hon'ble Mr. Justice Ravi Malimath	12
10	Hon'ble Mrs. Justice B.V.Nagarathna	13
11	Hon'ble Mr. Justice B.Sreenivase Gowda	14
12	Hon'ble Mr. Justice B.Manohar	17
13	Hon'ble Mr. Justice Budihal R.B.	19
14	Hon'ble Mrs. Justice S.Sujatha	21
15	Hon'ble Mr. Justice B.Veerappa	22
16	Hon'ble Mr. Justice G.Narendar	23
17	Hon'ble Mr. Justice P.S.Dinesh Kumar	24
18	Hon'ble Mrs. Justice K.S.Mudagal	26
19	Hon'ble Mr. Justice John Michael Cunha	28
20	Hon'ble Mr. Justice N.K.Sudhindrarao	30
21	Hon'ble Dr. Justice H.B.Prabhakara Sastry	31

**By Order of Hon'ble The Chief Justice,  
Sd/-**

**(P.N.Desai)**

**Registrar (Judicial)**

**Date: 21.02.2017**

**HIGH COURT OF KARNATAKA AT BENGALURU**

Hon'ble Judges sitting in Division Benches will take up matters mentioned against their names whenever Their Lordships sit Single:

<b>Sl. No.</b>	<b>Names of the Hon'ble Judges</b>	<b>Subjects</b>
1	Hon'ble Mr. Justice Ashok B Hinchigeri	Writ Petitions (GM-CPC) - Orders, Preliminary Hearing, Preliminary Hearing 'B' Group & Hearing
2	Hon'ble Mr. Justice N.K.Sudhindrarao	Miscellaneous First Appeals (MVC) - Orders, Admissions and Hearing
3	Hon'ble Dr. Justice H.B.Prabhakara Sastry	Miscellaneous First Appeals (MVC) - Orders, Admissions and Hearing

**By Order of Hon'ble The Chief Justice,**

**Date: 21.02.2017**

**Sd/-  
(P.N.Desai)  
Registrar (Judicial)**